

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

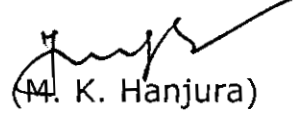
ORDER

No: 241

Dated: 01.06.2016

A permanent Secretariat of State Court Management, the components of which shall be the Registrar Vigilance of the High Court of Jammu and Kashmir, Registrars (Judicial) of the two Wings of the High Court, is constituted. They shall be answerable to the Hon'ble Chairperson of the State Court Management Committee (Hon'ble Mr. Justice Ali Mohammad Magrey). The District Sub-Committees shall be headed by the Principal District Judge of the concerned District and the Chief Judicial Magistrate shall be a Member thereof.

By Order

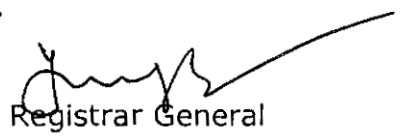

(M. K. Hanjura)
Registrar General

Dated : 01.06.2016

No. 10797-835/95

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
 2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
 3. Registrar Vigilance, High Court of J&K, Srinagar,
 4. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
 5. Principal District & Sessions Judge, _____,
 6. Chief Accounts Officer, High Court Main Wing, Jammu,
.....for information & necessary action.
7. Incharge NIC, High Court of J&K, Jammu/Srinagar,
for uploading the same on the High Court Website.


Registrar General